

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. IA/499/2024 IA(PLAN)/5/2024 IN C.P. (IB)/1215(MB)2020

IN THE MATTER OF

Union bank of India

VS

Oasis Ceramic Pvt. Ltd

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 13.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Kunal Chheda (VC)

For the Respondent:

ORDER

I.A. 499/2024

The present application is **allowed** as prayed for. The extension of 60 days from 15.09.2023 is granted on the expiry of 270 days period.

IA(PLAN)/5/2024

Adjourned to **29.02.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)